

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ENDORSEMENT

Endt. No. 12920 /  
III-6-5/16 (JJC-59)

Bilaspur, dated 20<sup>th</sup>/12/2021

Copy of Notification No. F 11-3/2013/WCD/50 dated 16/12/2021 issued by the Deputy Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chadravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (15) Registrar (Vigilance and I.&E./S.&A. Cell/Judicial), High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, New Raipur *for information.*
- (18) District & Sessions Judge, Janjgir-Champa *for information & necessary action.*

- (19) All Registrars (M)/Joint Registrars (M)/Additional Registrars (M), High Court of Chhattisgarh, Bilaspur *for information*.
- (20) Additional Registrar (Judicial/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur *for information*.
- (21) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information*.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information*.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- (24) **Shri Shiv Prakash Tripathi**, Judicial Magistrate First Class, Janjgir *for information & compliance*.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- (27) All Deputy Registrar, High Court of Chhattisgarh, Bilaspur *for information*.
- (28) Assistant Registrar/Section Officer - District Establishment / Establishment / Juvenile Justice Cell / Pension / Protocol / Record Room (Admn.), High Court of Chhattisgarh, Bilaspur *for information and necessary action*.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

**Government of Chhattisgarh**  
**Women and Child Development Department**  
**Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar**

**// Notification //**

Nawa Raipur, Atal Nagar, Dated 16/12/2021

NO. F 11-3/2013/WCD/50: In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Board by notifying Judicial Magistrate First Class mentioned in column (4) as Chairman of Juvenile Justice Board, by including them as Principal Magistrate for the area mentioned in column (3) of the table below, namely:-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Janjgir-champa	janjgir- champa	Shri Shiv Prakash Tripathi, Judicial Magistrate First Class, Janjgir

By order and in the name of the  
Governor of Chhattisgarh,

(P.S. D. D. Dw.)  
Deputy Secretary  
Govt. of Chhattisgarh  
Department of Women and Child Development

Endos. NO. F 11-3/2013/WCD/50

Nawa Raipur, Atal Nagar, Dated 16/12/2021

Copy Forwarded To:

1. Special Assistant, Honorable Minister, Department of Women & Child Development & Social Welfare Department Government of Chhattisgarh, Raipur .
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 8493 III -6-5/16(JJC-59) Bilaspur, dated 31 August 2021.
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur .
4. Principle Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
5. Secretary Govt. of Chhattisgarh, General Administration Department .
6. Honourable District & Session Judge District Janjgir- Champa of Chhattisgarh

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20/12/2021*

7. Director General of Police, Police Headquarter, Raipur.
8. Divisional Commissioner - Bilaspur.
9. Director, Directorate of Women and Child Development, Chhattisgarh Atal Nagar Nawa Raipur.
10. Chairman Shri Shiv Prakash Tripathi, Judicial Magistrate First Class Janjgir of Juvenile Justice Board/Child Welfare Committee Janjgir.(C.G)
11. Collector, District Janjgir-Champa of Chhattisgarh.
12. Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District Janjgir-Champa Chhattisgarh.
13. Superintendent Observation Home (Place of Safety) (Special Home) / Janjgir Champa for information and necessary action.
14. Comptroller, Government Press, Nawa Raipur Atal Nagar for publication in the Next Gazette.  
Dated..16-12-2021

Deputy Secretary  
Govt. of Chhattisgarh  
Department of Women and Child Development